

# LOK SABHA DEBATES

## LOK SABHA

Monday, November 1, 1976/Kartika 10,  
1898 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

**MERCHANT SHIPPING (PREVENTION OF  
POLLUTION OF THE SEA BY OIL) AMEND-  
MENT RULES, 1976**

THE MINISTER OF SHIPPING  
AND TRANSPORT (DR. G. S. DHIL-  
LON): I beg to lay on the Table a  
copy of the Merchant Shipping  
(Prevention of pollution of the Sea  
by Oil) Amendment Rules, 1976  
(Hindi and English versions) publis-  
hed in Notification No. G.S.R. 1349 in  
Gazette of India dated the 18th  
September, 1976, under sub-section  
(3) of section 458 of Merchant Shipp-  
ing Act, 1958. [Placed in Library.  
See No. LT-11450/76].

**NOTIFICATIONS UNDER GUJARAT SALES  
TAX ACT, 1969, SUPPLEMENTARY AGREE-  
MENTS BETWEEN GUJARAT AND RESERVE  
BANK OF INDIA, A STATEMENT FOR DELAY  
AND NOTIFICATIONS UNDER INCOME-TAX  
ACT, 1961**

THE MINISTER OF STATE IN-  
CHARGE OF THE DEPARTMENT  
OF REVENUE AND BANKING  
(SHRI PRANAB KUMAR MUKH-  
ERJEE): I beg to lay on the Table:—

(1) A copy each of the following  
Notifications (Hindi and English  
2060 LS—1.

versions) under sub-section (3) of  
section 49 of the Gujarat Sales Tax  
Act, 1969 read with clause (c) (iii)  
of the Proclamation dated the 12th  
March, 1976 issued by the President  
in relation to the State of Gujarat:—

(i) (GHN 64) GST 1076/(S.  
49) (50)—TH published in Guja-  
rat Government Gazette dated the  
26th August, 1976 making certain  
amendment to Notification No.  
(GHN 627) GST 1070/(S. 49)—  
TH dated the 29th April, 1970.  
[Placed in Library. See No. LT-  
1145/76].

(ii) (GHN 65) GST 1076/(S. 49)—  
(51) TH published in Gujarat Gov-  
ernment Gazette dated the 26th  
August, 1976 making certain am-  
endment to Notification No.  
(GHN 627) GST 1070/(S. 49)—  
TH dated the 29th April, 1970.  
[Placed in Library. See No. LT-  
11451/76]

(2) A copy of Notification No  
(GHN 68) GHT 1076/S. 5(2)—(3)—  
TH (Hindi and English versions) pub-  
lished in Gujarat Government  
Gazette dated the 1st September,  
1976 making certain amendment in  
Schedule 1 to the Gujarat Sales Tax  
Act, 1969, under sub-section (3) of  
section 5 of the said Act read with  
clause (c) (iii) of the Proclamation  
dated the 12th March, 1976 issued  
by the President in relation to the  
State of Gujarat. [Placed in Lib-  
rary. See No LT-11452/76].

(3) A copy of Notification No.  
(GHN 69) GST 1076/(S. 23)—(4)—  
TH (Hindi and English versions)  
published in Gujarat Government  
Gazette dated the 1st September,  
1976 making certain amendment in  
Part A of Schedule II to the Gujarat  
Sales Tax Act, 1969, under sub-